

(d) The proposals submitted by SCAs for skill development are demand based. All viable proposals for skill development have been funded by NMDFC.

(e) During current financial year, NMDFC has made provisions to provide skill training to more than 4400 minority beneficiaries including women. As the scheme is demand driven, the targets for next year (2013-14) have not been fixed.

Minority Commission for Hindus

2406. SHRI BALBIR PUNJ: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) when and under which act the National Commission of Minorities (NCM) was established;

(b) whether there is any Minority Committee for Hindus in the States where they are in minority and if so, the details thereof and if not, the reasons therefor; and

(c) since the onus of determining the minority lies with the States, whether Government would make amendments in the Constitution, so that the Centre can intervene and whenever Hindus are in minority, they can also have the shelter of NCM?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) The National Commission for Minorities was established under the "National Commission for Minorities Act, 1992" on 5th July, 1993.

(b) There is no information with regard to Minority Committee for Hindus in any State. It is within the purview of the State Government to constitute such Committees for their States. However, statutory State Minorities Commissions have been constituted in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Rajasthan, Uttar Pradesh, Uttarakhand, and West Bengal, and non-statutory State Minorities Commissions have been set up in Punjab and Tamil Nadu.

(c) No such proposal is under consideration.

Scholarships in Assam

2407. SHRIMATI NAZNIN FARUQUE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of minority students who have been provided scholarships in Assam during 2010-11; and

(b) the details of scholarships provided for pre-matric, post-matric and higher education?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) and (b) The total number of minority students who have been provided scholarships in Assam during 2010-11 are as under:

Sl. No.	Name of the Scholarship/ Fellowship Scheme	No. of beneficiaries
1	Pre-matric Scholarship	38259
2	Post-matric Scholarship	4730
3	Merit-cum-means based Scholarship	1908
4	Maulana Azad National Fellowship	67
TOTAL		44964

Further details of scholarships provided for Pre-matric, Post-matric and Merit-cum-means are also available on the website of this Ministry i.e. www.minorityaffairs.gov.in.

Schemes for minorities

2408. SHRIMATI NAZNIN FARUQUE: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the number of minority people living below poverty line, on the basis of new Plan Panel's description of poor in the country, State-wise;

(b) the number of schemes being implemented for the minorities; and

(c) the steps being taken to streamline the system and to ensure that the benefits reach the minorities in full measure?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) The Planning Commission estimates number and